amine these books. However, expert opinion from some eminent historians has been invited on the academic validity of the objections on the following three books:-

- (i) Medieval India.
- (ii) Modern India.

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(iii) Freedom Struggle.

As regards, Communalism and the writing of Indian History it has not been referred to the experts as it is not a textbook.

Reservation of seats for the students belonging to the Scheduled Castes/ **Tribes in Law Colleges**

1090. SHRI PRASENJIT BARMAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that reserva tion for admission of students belong ing to the Scheduled Castes and Scheduled Tribes is being made by the Law Colleges under different Univer sities; and
- (b) if so, what are the criteria governing such reservations?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) and (b) According to the guidelines indicated by the Central Government, 20 per cent of seats in all institutions of higher education are required to be reserved for the Scheduled Caste/Scheduled Tribe candidates. educational institutions are also advised to give a concession of 5 per cent in the minimum percentage of marks required for admission to any course, and in case the 20 per cent seats earmarked for SC/ST candidates remain unfilled, a further relaxation in marks may be given. The Central Government, however, have no specific information regarding reservation of seats for SC/ST students in the Law Colleges under the different Universities.

Opening of a C.G.H.S. dispensary in Sadiq Nagar, New Delhi

to Questions

- 1091. SHRJ PATITPABAN PRA-DHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether there is any proposal under Government's consideration to open a C.G.H.S. Dispensary in Sadiq Government Nagar, a employees colony in New Delhi; and
- (b) if so, by when the dispensary is likely to start functioning there?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAG-DAMBI PRASAD YADAV): (a) Sadiq Nagar is attached to the C.G.H.S. Dispensary, Andrews Ganj for providing C.G.H.S. facilities to Central Government employees residing there. There is no proposal to open a separate dispensary under the C.G.H.S. in Sadiq Nagar.

(b) Ouestion does not arise.

Deposits with D.D.A.

1092. SHRI SHY AM LAL YADAV: Will the Minister of WORKS AND HOUSING AND SUPPLY AND RE HABILITATION be pleased to state:

- (a) the amounts deposited with the Delhi Development Authority by (i) the cooperative group housing societies; (ii) the cooperative plot holders societies; and (iii) individual allottees during the last three years;
- (b) the manner in which these amounts were utilized and the unutilised amount at present with the D.D.A.;
- (c) the amount of interest earned so far by the Delhi Development Authority on these deposits; and
- (d) whether there is any proposal under Government's consideration to pay interest to the depositors, and it not, what are the reasons therefor?